

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AVOLIN SOFTWARE INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	AVOLIN SOFTWARE INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07/09/2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies- Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2018PTC116159
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FIRST FLOOR, UNIT FF-4, SAMPURNA CHAMBERS, SITE NO 13, VASAVI TEMPLE STREET, VISHWESHWARAPURAM BANGALORE KA 560004 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	JANUARY 25, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SHILPA KIRAN GUDUDUR ADDRESS: #K304, PURVA PANORAMA APARTMENTS, BANNERGHATTA MAIN ROAD, KALENA AGRAHARA, NEAR MEENAKSHI TEMPLE, BENGALURU- 560076. E-MAIL: KIRAN.SILPA@GMAIL.COM TELEPHONE NUMBER: 09686511333 REGISTRATION NUMBER: IBBI/IPA-002/IP-N00165/2017-18/10434
8.	LAST DATE FOR SUBMISSION OF CLAIMS	FEBRUARY 23, 2022

Notice is hereby given that Avolin Software India Private Limited has commenced voluntary liquidation on January 25, 2022.



The stakeholders of Avolin Software India Private Limited are hereby called upon to submit a proof of their claims, on or before February 23, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator: Shilpa Kiran Gududur

Date and Place: January 27, 2022, Bangalore

